

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-8/2017/1281/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Suchandra Bhattacharjee,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati the <sup>th</sup> 14 March, 2022.

Sub: **Casual leave.**

Ref:- Your letter No.JKD/2022/1193 dated 07.03.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave for four days on 15.03.2022, 16.03.2022, 17.03.2022 and 21.03.2022 along with station leave permission, with official vehicle, at own cost, from the morning of 15.03.2022 till the morning of 22.03.2022**, as prayed for. Further, the Addl. District & Sessions Judge, FTC, Karimganj and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-8/2017/1282/A, dated** , 14-03-2022

Copy to :

1. ~~The Project Manager, Gauhati High Court.~~

  
**JT.REGISTRAR (VIGILANCE)**

P. Garg